

वेदोलियन और रक्षायन, योजना तथा
समाज कल्याण मंत्रालय में राज्य-मंत्री
(श्री रघुसैया) : (क) जी नहीं।

(ख) और (ग) प्रश्न नहीं
उठता।

Additional Funds for Irrigation in Kerala

2556. **Shri Mangalathumadam:**
Shri P. Viswambharan:
Shri A. Sreedharan:
Shri Kameshwar Singh:

Will the Minister of Irrigation and Power be pleased to state

(a) whether in view of the acute food shortage in Kerala, additional funds are being allotted for irrigation works in that State, and

(b) if so, the amount thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b) The major and medium irrigation projects in Kerala are in different stages of construction. Most of the projects are proposed to be expedited for substantial completion in Fourth Plan period. The exact amounts for the Projects in the Fourth Plan are yet to be decided.

All India Electricity Consultation Council

2557. **Shri Y. A. Prasad:**
Shri N. K. Sanghi:

Will the Minister of Irrigation and Power be pleased to state:

(a) Whether Government are contemplating to set up a high powered All-India Electricity Consultation Council; and

(b) if so, the composition and functions thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes. It is proposed to set up a Central Electricity Consultative Council.

(b) The composition of the Council is being worked out. The Council will be an Advisory Body and will make recommendations on matters relating to generation, supply and distribution of electricity, rural electrification programmes and other policy matters referred to it for consideration.

Accumulation of Taxes

2588. **Shri Vishwa Nath Pandey:**
Will the Minister of Finance be pleased to state

(a) the arrears of Wealth tax, Income-tax, Expenditure tax, Gift tax and Customs duty that have accumulated during the years from 1962 to 1966, State-wise, and

(b) the special measures employed to recover them?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b) The requisite information is being collected and will be placed on the table of the House as soon as possible.

भूतपूर्व संसद-सदस्यों के कक्षों में २५५७ रु. फलट

2559. श्री अर्जुन सिंह भदौरिया :
क्या निर्माण, धाबास तथा सम्भरण
मंत्री यह बताने की कृपा करेंगे कि

(क) इस समय कितने भूतपूर्व सदस्यों के पास सरकारी मकान हैं जिनसे बाजार दर पर किराया लिया जा रहा है, और

(ख) विभिन्न प्रकार के फलटों तथा बगलों का बाजार किराया, धलंग-धलंग कितना है?

निर्माण, धाबास तथा पूर्ति मंत्रालय में उपमंत्री (श्री इकबाल सिंह) : (क) उन भूतपूर्व सदस्यों की संख्या जिनके पास सरकारी मकान हैं, इस समय 15 है।